

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 302
IB-152(ND)/2024

IN THE MATTER OF:
PARQUET FURNISHERS PVT. LTD.

.....APPLICANT/PETITIONER

SECTION
U/s 10 of IBC, 2016

Order delivered on 09.07.2024

CORAM:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant : Mr. Gulafsha Kureshi Mr. Abhishek Naik, Advs.
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

The Applicant is directed to file an affidavit with respect to the maintainability of the present petition filed under Section 10 of IBC, 2016, within one week.

List the matter on **25.07.2024**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)